

ITEM NO.20

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.1644-1662/2024

(Arising out of impugned final judgment and order dated 10-01-2024 in PN No.1/2022 10-01-2024 in PN No.2/2022 10-01-2024 in PN No.3/2022 10-01-2024 in PN No.4/2022 10-01-2024 in PN No.5/2022 10-01-2024 in PN No.6/2022 10-01-2024 in PN No.7/2022 10-01-2024 in PN No.8/2022 10-01-2024 in PN No.9/2022 10-01-2024 in PN No.10/2022 10-01-2024 in PN No.11/2022 10-01-2024 in PN No.12/2022 10-01-2024 in PN No.13/2022 10-01-2024 in PN No. 14/2022 10-01-2024 in PN No.15/2022 10-01-2024 in PN No.16/2022 10-01-2024 in PN No.18/2022 10-01-2024 in PN No.19/2022 10-01-2024 in PN No.21/2022 passed by the Hon'ble Speaker Maharashtra Legislative Assembly)

SUNIL PRABHU

Petitioner(s)

VERSUS

EKNATH SHINDE

Respondent(s)

(With IA No.14915/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No.14914/2024 - EXEMPTION FROM FILING O.T., IA No.14916/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.14913/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 22-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Abhishek Manu Singhavi, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.

Mr. Amit Anand Tiwari, Sr. Adv.
Mr. Rohit Sharma, Adv.
Mr. Nishanth Patil, Adv.
Mr. Sunny Jain, Adv.
Mr. Rajesh Inamdar, Adv.
Mr. Mr. Javedur Rahman, Adv.
Mr. Nizam Pasha, Adv.
Mr. Nikhil Purohit, Adv.
Mr. Jatin Lalwani, Adv.
Mr. Harsh Pandey, Adv.
Mr. Revanta Solanki, Adv.
Mr. Anubhav Kumar, Adv.
Ms. Devyani Gupta, Adv.
Ms. Tanvi Anand, Adv.
Ms. Aparajita Kaul, Adv.
Mr. Amit Bhandari, Adv.
Mr. Nishanth Patil, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice, returnable in two weeks.
- 2 Dasti, in addition, is permitted.
- 3 List the Special Leave Petition on 5 February 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**